

RTI DISCLOSURE BY REGISTRAR (VIGILANCE)
As on 13.02.2024

S.N.	Item	Details of disclosure	Number of Employees
1.11	No. of employees against whom disciplinary action has been proposed/taken [Section 4 (2)]	<p>(iii)Disciplinary action pending for minor penalty or major penalty proceedings against:</p> <p>e) Delhi Higher Judicial Service officers</p> <p>f) Delhi Judicial Service officers</p> <p>g) Gazetted Officers of this Court</p> <p>h) Non-gazetted Officials of this Court</p>	<p>Nil</p> <p>Nil</p> <p>Nil</p> <p>Nil</p>
		<p>(iv)Disciplinary action finalized for minor penalty or major penalty proceedings against:</p> <p>e) Delhi Higher Judicial Service officers</p> <p>f) Delhi Judicial Service officers</p> <p>g) Gazetted Officers of this Court</p> <p>h) Non-gazetted Officials of this Court</p>	<p>03</p> <p>02</p> <p>02</p> <p>07</p>